

**Central Administrative Tribunal  
Principal Bench**

**OA No.1079/2017**

New Delhi, this the 26<sup>th</sup> day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Neeraj Kumar Jha, aged 40 years,  
S/o Sri Bhawendra Kishore Jha,  
Working as Joint Director,  
RAK National Postal Academy, Ghaziabad  
Residing at Qr. No. Type V A/2,  
RAKNPA Campus, Ghaziabad.
2. Chandrasekhar Kakumau, aged 38 years,  
S/o Sh. Venkateshwarulu Kakumanu,  
Working as Director, Postal Training Centre,  
Mysore, Karnataka,  
R/o IQ-2, Postal Training Centre,  
Mysure-570010. ...Applicants

(By Advocate: Ms. Meenu Mainee)

Vs.

1. Union of India through the Secretary,  
Department of Personnel and Training (DoPT)  
North Block, New Delhi.
2. The Secretary to Government of India,  
Department of Posts, Sansad Marg,  
New Delhi. ...Respondents

(By Advocate: Shri Krishna Kant Sharma)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy:-**

This OA is filed with a prayer to direct the respondents to implement OM dated 09.05.2012 in an

equitable manner as was done by the Ministry of Home Affairs vide order dated 31.01.2014. Other ancillary reliefs were also claimed.

2. On 17.07.2017, an Order was passed by this Tribunal to the effect that the first respondent shall take decision on the representation dated 23.03.2016 submitted by the applicant and dispose of the same through a speaking order.

3. The case has undergone certain adjournments thereafter. Today, it is represented that the first respondent passed an order dated 12.04.2018 in compliance with the directions issued by this Tribunal on 17.07.2017, promoting the applicant. It is however, stated that on account of the pendency of the OA, the order dated 12.04.2018 is not being implemented.

4. We, therefore, dispose of the OA directing that the respondents shall give effect to the order dated

12.04.2018 forthwith. They shall also take all the necessary steps consequent upon the said order.

There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/

